NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.51/BB/ 17	-	For Hearing	230/ 232	Kautex Plastic Technology Gujarat Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. SAJI-J. John

SIGNATURE

REPRESENTATION TO WHOM

S.D.J. Cegul Adule L. Palu. &

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ORDER

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. She requested time for filing reports of ROC/RD. Time granted till 05/12/2017. O.L Report is received in OLR No.159/17 seeking permission to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. Counsel for Petitioner has no objection to grant permission to O.L. Similarly, Smt. Prema Hatti, Standing Counsel appearing for ROC & RD have no objection. Hence, OLR No.159/17 is allowed vide separate order. O.L is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of Transferor Company. Petitioner Company to meet the expenditure for the Chartered Accountant. For filing report list it on 05/12/2017.

Member (T)

Member (J)